



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ഏപ്രിൽ 24 24th April 2018	നമ്പർ No.	17
		1193 മേടം 11 11th Medam 1193		
		1940 വൈശാഖം 4 4th Vaisakha 1940		

## PART III

### Judicial Department

#### THE HIGH COURT OF KERALA

#### NOTIFICATION

No. A5-10140/2016. 24th March 2018.

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely:

#### Amendment (C. S. No. 54)

In the Rules,

The existing clause (i) of Rule 20 (2)(c) shall be substituted as follows:

“they must have completed 50 years of age and 20 years of total service, the service being calculated after taking into account the service from the date of appointment in any one or other of the categories of Translator, Translator (Kannada), Computer Assistant Grade-II, Typist—Copyist Grade-II, and Cataloguer”.

The amendment shall come into force with immediate effect.

By order,

Kochi-682 031.

N. ANIL KUMAR,  
Registrar General.

#### Explanatory Note

(This note does not form part of the amendment, but is intended to indicate its general purport.)

For promotion as Section Officer/Court Officer under Rule 20 (2)(c), 20 years of qualifying service in respect of Typist Copyist was reckoned from the post of Typist Copyist Grade I. The Typist Copyists have made a request to reckon their service from the category of Typist Copyist Grade II instead of Typist Copyist Grade I for promotion as Section Officer/Court Officer under Rule 20(2)(c). The Honourable the Chief Justice on consideration of relevant aspects ordered to amend clause (i) of Rule 20(2)(c) of the Kerala High Court Service Rules, 2007. Hence, this amendment.

ERRATUM NOTIFICATION

No. D1-90619/2014. *27th March 2018.*

*Sub:*—The High Court of Kerala (Designation of Senior Advocates) Rules, 2018—errors in the notification published—correction of errors—reg.

*Ref:*—High Court Notification of even number dated 16-2-2018, published in the Kerala Gazette, Vol. VII, No. 11 dated 13-3-2018.

In the notification of the High Court of Kerala No. D1-90619/2014, dated 16-2-2018 published in the Kerala Gazette, Vol. VII, No. 11 dated 13-3-2018,

1. In clause (c) of Rule 3, for “desingated” read “designated”.
2. In sub Rule (2) of Rule 14, the Comma appearing after the words ‘or recall his/her designation as a Senior Advocate’ shall be substituted with a full stop and the subsequent ‘i’ appearing in the word ‘in’ shall be in upper case.

Kochi-682 031. *N. ANIL KUMAR,  
Registrar General.*

**Office of the Judicial I Class Magistrate-III,  
Kottayam**

നോട്ടീസ്

നമ്പർ 769/2018. 2018 മാർച്ച് 27.

കോട്ടയം മജിസ്ട്രേറ്റ് കോടതി III-ന്റെ ഉത്തരവിൻ പ്രകാരം വിവിധ സ്റ്റേഷൻ പരിസരത്ത് 6 മാസത്തിലധികമായി സൂക്ഷിച്ചുവരുന്ന താഴെ പറയുന്ന വാഹനങ്ങൾ അതാതിന്റെ അവകാശികൾ ഈ പരസ്യ തീയതി മുതൽ ഒരു മാസത്തിനകം ഈ കോടതിയിൽ ബന്ധപ്പെട്ട രേഖകൾ സഹിതം ഹാജരായി കൈപ്പറ്റിയില്ലെങ്കിൽ ആയവ പരസ്യമായി ലേലം ചെയ്ത് സർക്കാർ വജനാവിലേക്ക് മുതൽക്കൂട്ടുന്നതായിരിക്കുമെന്ന് ഇതിനാൽ അറിയിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	തൊണ്ടി നമ്പർ	ക്രൈം നമ്പർ	കേസ് നമ്പർ	തൊണ്ടിമുതലിന്റെ വിവരം
(1)	(2)	(3)	(4)	(5)

കോട്ടയം വെസ്റ്റ് പോലീസ് സ്റ്റേഷൻ

1	67/13	Cr. 297/13	CC 398/13	KL-5C 9088 Scooter
2	82/14	Cr. 444/14	CC 518/14	KL-01-L 4765 Scooter
3	89/12	Cr. 425/12	ST 1065/12	KL-05-A 8856 Ape Passenger Autorickshaw

(1)	(2)	(3)	(4)	(5)
<u>കുമരകം പോലീസ് സ്റ്റേഷൻ</u>				
1	266/09	Cr. 331/09	ST 174/10	KL-04-C-4507 Motorcycle
2	42/10	Cr. 70/10	ST 917/10	KL-05-N-8072 Motorcycle
3	421/14	Cr. 958/14	CC 1980/14	KL-05-S-818 Motorcycle
4	353/15	Cr. 912/15	CC 1668/15	KL-05-B-6641 Scooter
5	3/12	Cr. 621/11	ST 87/12	KL-05-E-5903 Motorcycle
6	134/10	Cr. 274/10	ST 3414/10	KL-05-A-542 Motorcycle
7	100/08	Cr. 129/08	ST 3357/08	KL-7-N-4697 Motorcycle
8	276/14	Cr. 628/14	CC 1355/14	KL-33-A-9748 Ape Model Autorickshaw
9	292/14	Cr. 631/14	CC 1360/14	KL-05-U 9727 Ape Model Autorickshaw

(Sd.)  
*Judicial First Class  
Magistrate-III,  
Kottayam.*

**ജൂഡീഷ്യൽ ഒന്നാം ക്ലാസ് മജിസ്ട്രേറ്റ് കോടതി-I,  
കോട്ടയം**

ലേല പരസ്യം

നമ്പർ 1109/2018. 2018 മാർച്ച് 27.

കോട്ടയം ജൂഡീഷ്യൽ ഒന്നാം ക്ലാസ് മജിസ്ട്രേറ്റ് കോടതി I-ന്റെ അധികാരപരിധിയിലുള്ള വിവിധ പോലീസ് സ്റ്റേഷനുകളിൽ സൂക്ഷിച്ചിരിക്കുന്നതും തീർപ്പായ കേസുകളിൽ ഉൾപ്പെട്ടതുമായ വാഹനങ്ങൾ ഗസറ്റിൽ വിജ്ഞാപനം വന്നതിനു ശേഷം ഒരു മാസത്തിനുള്ളിൽ ലേലം ചെയ്യുന്നതായിരിക്കുമെന്ന് ഇതിനാൽ അറിയിച്ചുകൊള്ളുന്നു.

കൂടുതൽ വിവരങ്ങൾക്ക് കോട്ടയം JFCMI കോടതി ഓഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്. Phone No. 0481-2568744.

Sl. No.	Reg. No. (As exhibited)	Class of Vehicle	Maker's Name	Marker's Description
(1)	(2)	(3)	(4)	(5)

**East Police Station, Kottayam**

1	KL-05-T 3021	M/Cycle	Honda	Activa
2	KL-05-T 8121	A/R	Bajaj	
3	KL-03-G 4471	A/R	Bajaj	
4	KL-05-N 1854	A/R	Bajaj	

(1)	(2)	(3)	(4)	(5)	(1)	(2)	(3)	(4)	(5)
5	KL-05-Y 1766	M/Car	Maruthi	Alto	13	HR-01-Q 8574	M/Cycle	Honda	Activa
6	KL-05-C 9708	M/Cycle	Bajaj	Chetak	14	KL-05-L 3277	M/Car	Maruthi	Omni
7	KL-03-P 8708	M/Cycle	Hero Moto	Splendor	15	KL-05-Q 4338	M/Cycle	Hero Moto	Passion +
8	KL-05-J 1677	M/Cycle	TVS	Max100	16	KL-05-AK 3229	M/Cycle	Bajaj	Pulsor 200 NS
9	KL-05-E 8729	M/Cycle	Hero Moto	CD100	17	KL-02-X- 1360	M/Cycle	TVS	Star City
10	KL-05-K 8257	M/Cycle	Kinetic Motors		18	KL-05-X-8352	M/Cycle	TVS	Victor GLX
11	KL-01-Q 4373	M/Cycle	Bajaj	Chetak	<b>Ayarkunnam Police Station</b>				
12	KL-05-V 5226	A/R	Bajaj		1	KL-33-9283	3W-GV	Tata	Tata ACE
13	KL-05-G 7854	M/Cycle	Kinetic Motors		2	KL-05-D 1242	M/C	LML	LML
14	KL-05-D 9254	M/Cycle	Hero Moto	CD100	3	KL-05-X 6135	3W-GV	Piaggio	Piaggio
15	KL-05-Y 3163	M/Cycle	TVS	Star City	4	KL-07-U 4985	M/C	Hero Honda	Splendor
16	KL-05-V 1449	M/Cycle	Bajaj	Pulsor 150	5	KL-05-N 6439	A/R	Piaggio	Piaggio
17	KL-05-J 2609	M/Cycle	Bajaj	4S Champion	6	KL-08-N 1736	M/C	Bajaj	M80
<b>Pampady Police Station</b>					7	KL-04-A 1178	M/C		Chethak
1	KL-05-C 648	M/C	Hero Honda		8	KL-05-C 2801	M/C	Bajaj	M80
2	KL-05-K 6757	M/C	Bal		9	KL-05-E 4965	M/C	Bajaj	Discover
3	KL-04-Y 8672	M/C	Bajaj		10	KL-04-U 3053	M/C	Bajaj	407
4	KL-33-C 2180	M/C	Bajaj		11	KL-05-B 1371	LGV	Tata	Tipper
5	KL-05-F 7091	A/R	Bajaj		12	KL-05-W-9194	LGV	Swaraj Mazda	Indica
6	KL-33-C 7004	A/R	Piaggio		13	KL-33-A 5111	M/car	Tata	Libero
7	KL-05-L 173	M/C	Bajaj	Chetak	14	KL-05-W 7694	M/C	Yamaha	Splendor
8	KL-33-E 3656	M/C	Yamaha	Cygnus Ray	15	KL-05-F-2069	M/C	Hero Honda	
9	KL-27-E 4514	MCar	Maruthi	Alto 800 VXi BS IV	16	KL-59-C 5754	M/car		Passion Plus
10	KL-07-P 2277	M/Car	Tata		17	KL-05-Y 4414	M/C		Passion Pro
11	KL-05-AK 9918	A/R	Bajaj		18	KL-05 AC-1481	M/C		Victor GX
12	KL-05-AN 6034	M/Car	Tata	Magic Iris	19	KL-16B-4302	M/C		
<b>Traffic Police Station, Kottayam</b>					<b>Manarcad Police Station</b>				
1	KL-05-P 8822	A/R	Bajaj		1	KL-04-1372	M/C	Honda	Kinetic Honda
2	KL-38-530	A/R	Piaggio		2	KL-05-E 361	A/R		
3	KL-05-M 1612	A/R	Bajaj		3	KL-05-D 8309	A/R	Bajaj	
4	KL-05-G 6844	A/R	Bajaj		4	KL-05 7672	A/R	Bajaj	
5	KL-05-D 4598	A/R	Bajaj		5	KL-05- 8242	M/C	Suzuki	
6	KL-05-G 4146	A/R	Bajaj		6	KL-05-M 6738	A/R	Bajaj	
7	KL-05-X 8418	A/R	Piaggio		7	KL-07-AG 6968	M/C	Honda	Kinetic Honda
8	KL-05-E 880	M/Cycle	Suzuki	Max100	8	KL-04-S 7009	M/car	Maruti	800
9	KL-05-F 6477	M/Cycle	Suzuki	Shogun	9	KL-05-G 179	M/C	Hero Honda	CD100
10	KL-04-A 4510	M/Cycle	Bajaj	4S Champion	10	KL-07-K 4132	M/C	Honda	Kinetic Honda
11	KL-05-F 204	A/R	Bajaj		11	KL-05-D 9409	M/C	Hero Honda	Splendor
12	KL-27-634	M/Cycle	Yamaha	Gladiator					

(1)	(2)	(3)	(4)	(5)	(1)	(2)	(3)	(4)	(5)
12	KL-05-E 8286	A/R	Bajaj		21	KL-05 5572	M/car	Mahindra	Mahindra
13	KL-08- 1196	M/C			22	KL-05-H 5397	M/C	Suzuki	
14	KL-07-U 4589	M/C			23	KL-05-E 5467	M/C	Bajaj	Chethak
15	KL-05-D 6057	A/R	Piaggio		24	KL-05 2887	LMV-GV	Tata	Truk
16	KL-03-C 8523	M/C	Honda	Kinetic Honda	25	KL-05-AG 2887	A/R	Bajaj	
17	KL-05-Z 218	M/C	Enfield	Royal Enfield	26	KL-07-E 2749	M/C	Bajaj	
18	KL-05-AE 8747	M/C	Hero Honda		27	KL-08 Z 2482	LGV	Mahindra	Tipper
19	KL-05-C 127	M/C	Honda	Kinetic Honda					
20	KL-05-L 457	M/C	Maruthi						

(Sd.)  
*Judicial First Class,  
Magistrate-I,  
Kottayam.*